

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:603

ANSWERED ON:20.07.2016

Skill Training to Urban Poor

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) the number of urban poor who have been imparted skill training during the past two years;
- (b) the number of urban poor who have got jobs or are self-employed after being given training;
- (c) the States that have taken the lead in skill training of urban poor in the past two years;
- (d) whether this Ministry has proposed to appoint a central nodal agency for speeding up disbursal of bank loans to urban poor and if so, the details thereof; and
- (e) the other steps taken by the Government for proper implantation of National Urban Livelihoods Mission?

Answer

THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
[RAO INDERJIT SINGH]

(a) : Under Employment through Skill Training & Placement (EST&P) component of Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), 4,36,110 persons have been imparted skill training during the last two years (2014-15 & 2015-16).

(b) : During the years 2014-15 & 2015-16, 96,779 persons were placed in jobs or assisted in self-employment after training.

(c) : Tamil Nadu, Madhya Pradesh and West Bengal provided skill training to maximum number of persons during 2014-15. Similarly, Madhya Pradesh, Uttar Pradesh and Odisha provided skill training to maximum number of persons during 2015-16.

(d) : At present, there is no proposal to appoint a central nodal agency for speeding up disbursal of bank loans to urban poor.

(e) : The Government has enhanced the scope of Deendayal Antyodaya Yojana National Urban Livelihoods Mission (DAY-NULM) by allowing all the States/Union Territories to implement all or any of the components of the Mission in all statutory Towns based on their local capacity and requirement. Dedicated expert manpower is being provided at national level, state/UT level and city level for effective implementation and monitoring of the Mission. Progress is regularly reviewed by the Ministry through monthly progress reports submitted by the States/UTs, periodic meetings, video conferences and field
